

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00214/2020 in & OA/310/00445/2016

Dated Tuesday the 4th day of August Two Thousand Twenty

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)

(Through Video Conferencing)

C.Chelliah,
Assistant Superintendent of Post Offices,
Devakottai Sub-Division,
Devakottai,
Sivagangai District 630302.Applicant/Applicant

By Advocate M/s. A. Durai Eswar

Vs

1.The Union of India,
rep by Chief Post Master General,
Tamil Nadu Circle,
Chennai 600002.

2.The Director of Postal Services,
Office of the Post Master General,
Southern Region (TN),
Madurai 625002.

3.R. Shantakumar,
SSPOs, Dindigul Division,
Dindigul 624001.

4.The Superintendent of Post Offices,
Karaikudi Division,
Karaikudi,
Sivagangai District 630003.

5.N. M. Kumaran,
ASP (Vigilance),

Office of Post Master General,
Southern Region,
Madurai 625002.

....Respondents

By Advocate Mr. G. Dhamodaran (R1-R4)

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

Heard the counsel for the applicant. Perused the MA.

2. This MA is filed by the applicant seeking permission to withdraw the OA.
3. MA 214/2020 is allowed for the reasons stated therein and in the interest of justice. OA 445/2016 is allowed to be withdrawn.
4. In view of the above, OA is dismissed as withdrawn.

**(C.V.Sankar)
Member(A)**

**(S.N.Terdal)
Member(J)**

04.08.2020

SKSI